RAJYA SABHA [23 December, 2005]

अतः आप के माध्यम से मैं रेल विभाग से अनुरोध करूंगा कि महाराष्ट्र में बडनेरा रेलवे स्टेशन के पास कुलियों के लिए आवास व्यवस्था उपलब्ध करायी जाए तथा देश के अन्य रेलवे स्टेशनों पर जहां कुलियों के लिए आवास व्यवस्था न हो वहां भी यह व्यवस्था उपलब्ध करायी जाए।

मैं आप का शुक्र गुजार हूं, आप ने मुझे इस समस्या को सदन में उठाने का मौका दिया।

SHRI ROBERT KHARSHIING (Meghalaya): Sir, I associate myself with the Special Mention made by the hon. Member.

उपसभाध्यक्ष (श्री दत्ता मेघे) : श्री मोती लाल वोरा – अनुपस्थित।

Demand to create one Ministry for all agriculture-related subjects in the country

SHRI RAMA MUNI REDDY SIRIGIREDDY (Andhra Pradesh): Sir, the Indian farmers have been toiling hard to provide food security to our 100 crore people. They are contributing 28 per cent of the GDP. But kisans have no growth, security and development. Indian Service Sector has become globally competitive. Indian jawan is one of the best in the world, but the Indian peasant is in the worst condition. Why? One of the main reasons is the Ministry, which carries the name "Agriculture" has least to do for farmers because irrigation, fertilizers, food processing and rural development are separate administrative Ministries. The panacea to all these problems is to bring all agriculture-related subjects under one roof. Let one Ministry deal with all agriculture-related subjects. It is regrettable to note, a sector, which is providing 65 per cent of the workforce and 28 per cent of the GDP, has not been given scope to have its own Budget on similar lines as the Railway and the General Budgets. The budgetary allocation to agriculture and its allied sectors should be, at least, 30 per cent instead of present 2-3 per cent. The other important point for improving agriculture sector and the condition of agricultural labours in India is to bring agriculture under the Concurrent List. because credit loans, insurance, excise duty, fertilizers, pesticides, R&D, MSP, export, and processing industries are all under the Union List, whereas revenue, ST, Octroi and subsidies are under the purview of the State Governments. So, it is high time to bring agriculture under the Concurrent List. A time has also come

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to have one Ministry for all agriculture-related subjects and a Separate Budget for agriculture.

THE VICE-CHAIRMAN (SHRI DATTA MEGHE): Shri T.T.V. Dhinakaran. Absent. Shri Janardhana Poojaryji.

Plight of traditional fishermen in the country

SHRI JANARDHANA POOJARY (Karnataka): Sir, fishing, both inland and marine, is an age-old livelihood for millions of our fishermen belonging to socially and economically weaker sections.

The fishermen are constantly at the mercy of nature and are the first and worst victims of its fury. The recent Tsunami reportedly left about 20 lakh people, mostly fishermen, devastated and their hearths uprooted.

Nothing much has been done to mitigate their problems. Overlooking the Murari Committee recommendations, mechanised fishing is encouraged; deep-fishing vessels and fish are imported under some pretext. Fishing is being industrialised to the detriment, of poor fishermen's interest and with debilitating impact on the marine fish-base.

Sir, of the three million tonnes of annual fish catch, traditional fishermen, who constitute 90 per cent are able to net only 30 per cent. The mechanised fleet garners the remaining 70 per cent stock. In contravention of the 1991 CRZ Notification and the hon. Supreme Court's orders, support is extended openly to aquaculture farms in the coastal zone, thereby harming traditional and small fishermen's interests.

Our modern town planners and policy makers loathe our poor traditional fishermen and their conventional catamarans abutting the seacoast. They are being systematically replaced with industrialists with mechanised fishing trawlers and evicted from their ancestral coastal hearths in the guise of environment protection, tourism, beautification, land reclamation, etc.

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